

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 816 of 2019

IN THE MATTER OF:

Shapoorji Pallonji & Co. Pvt. Ltd.

...Appellant

Versus

Korba West Power Company Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha, Ms. Rashmi Gogoi, Mr. Saikat Sarkar, Advocates
Ms. Ananya Misra, Advocate
Ms. Pallavi Pratap and Ms. Vaneeta, Advocates**

For Respondents: Mr. Mahesh Agarwal, Mr. Arshit Anand, Mr. Puneet Upadhyay and Mr. Divyang Chandiramani, Advocates for R-3.

ORDER

21.01.2020: The Learned Counsel for the Appellant is directed to serve the copy of the I.A. No. 3670 of 2019 together with relevant annexures to the Learned Counsel for the Respondents within two days from today. For filing of Reply by the Respondent, if any, one week thereafter.

List the matter 'For Admission (After Notice)' on **17th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn